



2026:DHC:7754



\$~44

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

# **CNR No. DLHC010831972025**

+ **OMP (ENF.) (COMM.) 241/2025**

**NATIONAL SKILL DEVELOPMENT CORPORATION**

.....Decree Holder

Through: **Mr. Amit Mahaliyan, Adv.**

versus

**NEW HORIZON SKILL DEVELOPMENT LIMITED & ANR.**

.....Judgement Debtors

Through:

**CORAM:**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

% **10.09.2026**

1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present petition, with liberty to file it again as and when situation arises.

2. Leave and liberty as aforesaid, is granted.

3. The present petition is dismissed as withdrawn with the aforesaid liberty.

**OM PRAKASH SHUKLA, J**

**SEPTEMBER 10, 2026/gunn**